COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 278 OF 2015 & IA NO. 455 OF 2015, APPEAL NO. 293 OF 2015 & IA NO. 476 OF 2015, APPEAL NO. 23 OF 2016 & IA NO. 61 OF 2016, APPEAL NO. 24 OF 2016 & IA NO. 65 OF 2016 AND APPEAL NO. 62 OF 2016 & IA NO. 155 OF 2016

Dated: 7th December, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

APPEAL NO. 278 OF 2015 & IA NO. 455 OF 2015 AND APPEAL NO. 293 OF 2015 & IA NO. 476 OF 2015

In the matter of: JSW Steel Ltd. Appellant(s) Vs. Tamil Nadu Electricity Regulatory Commission Respondent(s) Counsel for the Appellant(s) : Mr. Senthil Jagadeesan Mr. Anand Ganesan Mr. Rahul Balaji Ms. Sonakshi Malhan

Counsel for the Respondent(s) : -

APPEAL NO. 23 OF 2016 & IA NO. 61 OF 2016 APPEAL NO. 62 OF 2016 & IA NO. 155 OF 2016

In the matter of: Tamil Nadu Newsprint & Papers Ltd. Appellant(s) Vs. Tamil Nadu Electricity Regulatory Commission Respondent(s) Counsel for the Appellant(s) Mr. Senthil Jagadeesan 2 Mr. Anand Ganesan Mr. Rahul Balaji Ms. Sonakshi Malhan Counsel for the Respondent(s) :

APPEAL NO. 24 OF 2016 & IA NO. 65 OF 2016

In the matter of:

TANFAC Industries Ltd. Vs.		 Appellant(s)
Tamil Nadu Electricity Regulatory Commission		 Respondent(s)
Counsel for the Appellant(s)	: Mr. Senthil Jagadeesan Mr. Anand Ganesan Mr. Rahul Balaji Ms. Sonakshi Malhan	
Counsel for the Respondent(s)	: -	

<u>ORDER</u>

Learned counsel appearing for the Appellant has filed his additional written submissions in this batch of appeals. The same was taken on record.

Judgment is reserved.

(S.D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

Bn/kt